

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-07-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/248(CHE)/2022
NAME OF THE PETITIONER : K V Ravindran
NAME OF THE RESPONDENT(S) : M/s SPEL Semiconductor Limited
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. Ganesh Arnala for the Petitioner. None is appearing for the Respondent.

The Petitioner stated that Respondent is yet to make payment for 3 employees who have already submitted resignation letters. Also he stated that statutory interest on gratuity payment for other employees have not been paid. Respondent was directed to ensure early settlement for 3 employees which has not been complied with till date. Respondent is directed to comply with our order within 10 days and file compliance memo. This is the final opportunity.

List the Petition for hearing on **20.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk